

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 12
(MP) Co.Appeal 62 of 2020 In
CP(IB) 67 of 2018

Order under Section 42 IBC

IN THE MATTER OF:

Amresh Shukla
V/s

.....Applicant

Rajesh Jhunjhunwala Liquidator of Siddharth Tubes Ltd

.....Respondent

Order delivered on ..15/07/2021

Coram:

Mr. Abni Ranjan Kumar Sinha, Hon'ble Member(J)
Mr.Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant

:Ms. Natasha Shah, Advocate

For the Respondent

:Mr. Jaimil D. mentioned on behalf of Learned Counsel
Mr. Arjun Sheth

ORDER

On the request of the Learned Counsel for the Respondent, the matter stands adjourned.

List the matter on 09.08.2021.


VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

vc

-SD-
ABNI RANJAN KUMAR SINHA
MEMBER(JUDICIAL)